

to sell the property. Before inviting tenders, the value of the building was assessed by the LIC's engineer on the basis of the existing rental income subject to tenancy rights. In response to the advertisement for the sale, the LIC received only one offer, which was from a sitting tenant and was for an amount considerably higher than the value assessed by the LIC's engineer. The offer was, therefore, accepted.

Construction of Buildings to House Offices of Income Tax and Central Excise at Hubli in Karnataka

881. SHRI F.H. MOHSIN : Will the Minister of FINANCE be pleased to state :

(a) whether buildings are proposed to be constructed to house the offices of Income Tax and Central Excise at Hubli in Karnataka;

(b) what is the estimated cost and when are they expected to be complete;

(c) whether any provision has been made to construct residential buildings for all categories of employees of these two departments; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA) : (a) Construction of a building to house the offices of Income Tax and Central Excise at Hubli was sanctioned on the 30th May, 1981.

(b) Estimated cost of construction is Rs. 37,85,000/-. The building is expected to be complete in 30 months.

(c) Yes, Sir.

(d) Sanction for the construction of following types of residential

quarters at a cost of Rs. 31,08,000/- was issued on 28-4-1981 :—

Type 'A'	16
Type 'B'	16
Type 'C'	24

Approval for construction of one quarter each of Type 'D' & 'E' has also been issued. Sanction for the construction of these quarters would be issued after estimates have been framed by the CPWD.

Appointment of Officers in National Textile Corporation Limited and its Subsidiaries

882. SHRI K. LAKKAPPA : SHRI H. N. NANJE GOWDA :

Will the Minister of COMMERCE be pleased to state :

(a) whether Government are aware that some officers appointed in senior position in National Textile Corporation Limited and its subsidiaries have produced fake certificates of academic attainments to secure jobs in the organisation ;

(b) if so, full details with facts thereof and particulars of persons so appointed and their present placement ; and

(c) what action is being proposed in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHEED ALAM KHAN) : (a) No such case has come to the notice of Government.

(b) and (c) Do not arise.

West Bengal State Government Accounts missing from Reserve Bank Account

883 SHRI SOMNATH CHATTERJEE : Will the Minister of FINANCE pleased to state :

(a) whether he is aware that in the Reserve Bank account a sum of